

MCRC-12461-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

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BEFORE

HON'BLE SHRI JUSTICE PRAMOD KUMAR AGRAWAL ON THE 23rd OF JULY, 2025

MISC. CRIMINAL CASE No. 12461 of 2025

BHULI BAI GURJAR

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Ambuj Jain - Advocate for the applicant.

Shri Janak Lal Soni - Advocate for Objector.

Shri C.M. Tiwari - GA for respondent/State.

ORDER

After arguing for some time, learned counsel for the applicant prays for withdrawal of this bail application.

Prayer is allowed.

Accordingly, the bail application is dismissed as withdrawn.

(PRAMOD KUMAR AGRAWAL) JUDGE

SKM